

unit to run and as no spare coach was readily available at Lucknow on that day, it had to be replaced by a first class coach from one of the incoming trains. This resulted in the late start of the train. Steps have been taken to avoid recurrence of such incidents.

राजस्थान में सीमेंट का कारखाना

6420. श्री जॉर्जर साल बरेवा : क्या औद्योगिक विकास तथा सन्ध्याय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजस्थान के बूंदी जिलों में सीमेंट का एक कारखाना स्थापित करने के लिए बिजलाओं को लाइसेंस दिया गया है; और

(ख) यदि हा, तो उसकी क्षमता कितनी होगी तथा निर्माण कार्य किस तारीख तक प्रारम्भ हो जाने की संभावना है ?

औद्योगिक विकास तथा सन्ध्याय-कार्य मंत्री (श्री कलचरदीन जली अहमद) :

(क) और (ख). 13 मई 1966 से सीमेंट उद्योग के उद्योग (विकास तथा विनियमन) अधिनियम के उपबन्धों से मुक्त कर दिया गया है इसलिए अब सीमेंट का कारखाना लगाने के लिए लाइसेंस लेने की आवश्यकता नहीं रह गई है। नवम्बर, 1965 में एक गैर-सरकारी पार्टी (बिजला समूह) की राजस्थान के बूंदी नामक स्थान पर 2,00,000 बी० टन की क्षमता वाले सीमेंट के एक कारखाने की योजना के लिए स्वीकृति दे दी गई थी और इसके लिए आक्षेप पत्र भी जारी कर दिया गया था। कम्पनी ने बूने के पत्थर की बुलाई का काम भी पूरा कर लिया है और उसने विदेशी संस्थानों को शून्य के लिए आश्चेदन पत्र दे दिया है। इसने मशीनों के निर्माताओं को संध्य तथा उपकरणों के सम्पन्न के लिए भी सहायी आर्डर भी दे दिया है। कारखाने का निर्माण कार्य विदेशी संस्थानों द्वारा इसके आश्चेदन पर निर्णय के बाद ही प्रारम्भ किये जाने की संभावना है।

Foreign Investment Board

6421. श्री R. Barua:
Shri D. N. Patodia:
Shri Yogendra Sharma:
Shri Eswara Reddy:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether Government have taken a final decision to set up a foreign investment board;

(b) if so, whether its constitution and composition has since been finalised; and

(c) if not, when it is likely to be finalised?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) to (c). The matter is still under consideration.

Welding Electrode Industry

6422. Shri R. Barua:
Shri D. N. Patodia:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether Government's attention has been invited to press reports that welding electrode industry is facing a serious crisis as the demand for its products has recently slumped down heavily;

(b) if so, whether some of the factories have closed down; and

(c) what is Government's assessment of the causes for crisis in this industry and the measures taken or facilities provided to save the industry?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) to (c). While no report about any serious crisis in or

closure of any welding electrode factory has been received, it is true that the offtake for welding electrodes has not picked up in view of the slump in industries like structurals, railways wagons etc., which use welding electrodes. Necessary assistance has been provided to the industry for boosting up exports. A scheme has been evolved under which manufacturers of welding electrodes would get a relief of about Rs. 60 per ton on the base price of billets and would also gain by more than Rs. 200 per ton on account of quality etc. This price concession of steel plus 20 per cent cash assistance on exports is expected to make the export of electrodes competitive in the overseas markets.

Crisis in Jute Goods Market in West Bengal

6423. Shri E. Barua:
Shri D. N. Patodia:

Will the Minister of Commerce be pleased to state:

(a) whether Government are aware that the jute goods market has come to a standstill in West Bengal and certain other parts of the country due to the margins imposed by the East India Jute and Hessian Exchange Ltd. on all sales in concurrence with the Forward Markets Commission; and

(b) if so, whether Government have intervened in any form to maintain full-scale trading in jute goods?

The Deputy Minister in the Ministry of Commerce (Shri Ghaffar Qureshi):

(a) It is not a fact that the jute goods market has come to a standstill.

(b) Does not arise.

Dislocation of Train Services on the Eastern and South Eastern Railways

6424. Shri Sradhakhar Supakar: Will the Minister of Railways be pleased to state:

(a) the number of days on which there was a dislocation of train services

in certain sections of the Eastern and South Eastern Railways in the fourth week of June, 1967; and

(b) the total loss suffered by the railways?

The Minister of Railways (Shri C. M. Poonacha): (a) Only on the Eastern Railway, there were two cases of dislocation of train services during the week reckoned from 22-6-67 to 30-6-67. There was also one case of hold up of train during this period.

(b) The loss is reported to be negligible.

Pharmaceutical concerns

6425. Shri Umanath:
Shri Jyotirmoy Basu:
Shri E. K. Nayana:
Shri Nambiar:
Shri Ganesh Ghosh:
Shri K. Anirudhan:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the total profits of all the pharmaceutical concerns during 1965-66 and 1966-67.

(b) the total profit of foreign-owned pharmaceutical concerns during the above period;

(c) the share of the foreign-owned concerns in the total investment of all pharmaceutical concerns; and

(d) the total exports of foreign-owned pharmaceutical concerns during the above period?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). The information collected in respect of 47 pharmaceutical companies which account for about 49 per cent of the paid-up capital of all the companies in the pharmaceutical industry reveals that aggregate profits after tax of these companies amounted to Rs. 7.19 crores during